POST OFFER ADVERTISEMENT

GEE GEE GRANITES LIMITED

Registered office: 23, College Road, Nungambakkam, Chennai, Tamil Nadu- 600006,
Tel No: 044-2827 8265 and Fax No: 044-2821 3288, Email: geegeegranites@live.in and Website: www.ggranites.com

Open Offer for acquisition of 11,70,000 fully paid up equity shares of ₹ 10/- each from shareholders of Gee Gee Granites Limited (hereinafter referred to as 'GGGL' or 'Target Company') by Asit Kumar Ghosh (hereinafter referred to as 'Acquirer'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer in connection with the offer made by the Acquirer in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on November 08, 2013 in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Mumbai Lakshadeep (Marathi- Mumbai Edition) & Makkal Kural (Tamil-Chennai Edition).

1. Name of the Target Company : Gee Gee Granites Limited
2. Name of the Acquirer : Asit Kumar Ghosh
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Cameo Corporate Services Ltd.
5. Offer Details
   a) Date of Opening of the Tendering Period : March 18, 2014
   b) Date of Closure of the Tendering Period : April 01, 2014
6. Last Date of Payment of Consideration : April 17, 2014
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	1		1	
7.2	Aggregate number of shares tendered	11,70,000		10,000	
7.3	Aggregate number of shares accepted	11,70,000		9,800	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	11,70,000		9,800	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement Number				
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	21,60,300		21,60,300	
	• % of Fully Diluted Equity Share Capital	48.00%		48.00%	
7.7	Shares Acquired by way of Open Offer				
	• Number	11,70,000		9,800	
	• % of Fully Diluted Equity Share Capital	26.00%		0.22%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirer				
	• Number	33,30,300		21,70,100	
	• % of Fully Diluted Equity Share Capital	74.01%		48.22%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	23,39,700	11,69,700	23,39,700	23,29,900
	• % of Fully Diluted Equity Share Capital	52.00%	25.99%	52.00%	51.78%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchanges and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated March 07, 2014.

Issued by Manager to the Offer on behalf of the Acquirer:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Rishabh Jain / Mr. Nikesh Jain

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai-400 021

Tel.: 022-2287 0443/44/45; **Fax:** 022-2287 0446; **E-mail:** rishabh@intensivefiscal.com

Place : Mumbai

Date : April 19, 2014

PRESSMAN

Size: 12(w) X 25(h)